Advertisement under Regulation 18(12) in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended.

## FRONTIER INFORMATICS LIMITED

Registered Office: Plot No. 235, Sai Sadan, Survey of India Employees Society, Khanampet, Madhapur, Hyderabad - 500081, Telangana, India.

Corporate Identification Number:L72200TG1986PLC006644

Tel:040-65178456; Email: frontier@fitlindia.com; Website: www.fitlindia.com; This Post Offer Advertisement ("Post Offer Advertisement") is being issued by Saffron Capital Advisors Private Limited (the "Manager to the Offer"), on behalf of Mr. Ramarao Atchuta Mullapudi ("Acquirer"), in connection with the offer made by the Acquirer, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 ("SEBI Regulations"). The

Detailed Public Statement with respect to the aforementioned offer was published on December 11, 2017in Business Standard (English and Hindi National Daily), Mumbai Tarun Bharat (Marathi) and Nav Telangana (Registered Office of the Company). Subsequently, corrigendum to DPS was published on February 15, 2018

: Frontier Informatics Limited

: February 21, 2018

: March 07, 2018

: March 16, 2018

: Mr. Ramarao Atchuta Mullapudi ("Acquirer")

Actuals

Re. 1/- per share

125

125

Rs. 125

NIL

NIL

125

0.0038%

NIL

NIL

NII

#60.00.125 \*47.41%

Pre: - 64,94,475; 97.58%

Post:-##1.24.94.475: 98.73 %

: Saffron Capital Advisors Private Limited

: Karvy Computershare Private Limited

Proposed in the Offer

Document

Re. 1/- per share

32.90,352

32.90.352

Rs. 32,90,352

NIL

NIL

32,90,352

26%

NIL

NIL

NIL

92.90.352

73.41%

Pre:-64,94,475;97.58%

Post:1.24.94.475:98.73%

# Board of Directors of the Target Company in their meeting held on March 20, 2018 have resolved to allot 60,00,000 Equity

## Upon receipt of shareholders' approval under regulation 31A of the extant SEBI (LODR) Regulations and BSE approval for the same, the Acquirer shall be classified as the new promoter of the Target Company. The shareholding of Acquirer shall be

The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the

A copy of this Post Offer Advertisement will be available on the websites of SEBI. BSE Limited and the registered office of

All undefined capitalized terms used herein shall have the same meaning as ascribed to such terms in the offer document.

("Corrigendum") in the same newspapers in which the DPS was published.

1. Name of the Target Company

Name of the Manager to the Offer

Date of Payment of Consideration

**Particulars** 

Aggregate number of shares tendered

Aggregate number of shares accepted

Public Announcement (No. & %)

Agreement ("Sale Shares")

· Number of shares acquired

· Price of the shares acquired

Post offer shareholding of Acquirer

. % of Fully Diluted Equity Share Capital

. % of Fully Diluted Equity Share Capital

disclosed in 'Public' category till the receipt of the said approvals.

Issued by the Manager to the Offer on behalf of the Acquirer

Tel. No.: +91 22 4082 0914-906, Fax No.: +91 22 4082 0999

Investor grievance:investorgrievance@saffronadvisor.com

 energising ideas SAFFRON CAPITAL ADVISORS PRIVATE LIMITED Corporate Identification Number: U67120MH2007PTC166711

Email id:openoffers@saffronadvisor.com Website: www.saffronadvisor.com

SEBI Registration Number: INM 000011211 Contact Person: Amit Wagle/Varsha Gandhi

obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

605, Sixth Floor, Centre Point, J. B. Nagar, Andheri (East), Mumbai - 400 059, India

Pre & Post offer shareholding of the Public

· % of the shares acquired

Size of the Offer (Number of shares multiplied by

Shareholding of the Acquirer before Agreements/

Shares proposed to be acquired by way of

. % of Fully Diluted Equity Share Capital

. % of Fully Diluted Equity Share Capital

Shares acquired after Detailed Public Statement

Shares Acquired by way of Open Offer

4. Name of the Registrar to the Offer

a. Date of Opening of the Offer

b. Date of Closure of the Offer

Details of Acquisition

Offer Price

Number

Number

Number

Number

\*On Voting Share Capital

the Target Company.

Shares to the Acquirer

offer price per share)

Name of the Acquirer

5. Offer Details:

7.

7.1

7 2

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7.10

SI. No.

Place: Mumbai Date: March 20, 2018